

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF AUGUST 2021**

Sl. No.	Nature	Opening balance as on 01.08.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.08.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	49	0	3		3				0	52	0
2	WA	438	44			44			29	29	453	0
3	WPC	7934	396		6	402			302	302	8034	3
4	WPL	1017	4	1	1	6			9	9	1014	5
5	WPS	15313	664	4		668	4		817	821	15160	347
6	WPT	536	40		1	41			15	15	562	0
7	WPCR	2047	65			65			84	84	2028	2
8	WPPIL	223	21			21			14	14	230	0
9	WP 227	1416	73	2		75	7		80	87	1404	19
10	WPHC	5	1			1				0	6	0
A	TOTAL (1 to 10)	28978	1308	10	8	1326	11	0	1350	1361	28943	376
1	FA	3011	7	5	1	13			20	20	3004	10
2	FAM	620	1	8		9			13	13	616	0
3	FA(MAT)	175	4	1		5			1	1	179	0
4	SA	5026	24	9		33			17	17	5042	17
5	MA	279	1			1			3	3	277	1
6	MAC	7857	81	11		92			66	66	7883	54
7	CR	287	4			4	1		6	7	284	0
8	MCC	736	79			79			73	73	742	0
9	COMP APPEAL	3				0				0	3	0
10	COMP PET	15				0				0	15	0
11	EP	6				0			2	2	4	1
12	TPC	67	9	1		10			5	5	72	0
13	CONT	1801	120			120			95	95	1826	0
14	ITA	4				0				0	4	0
15	ARBA	236	1			1			2	2	235	0
16	ARBAP	10				0				0	10	0
17	ARBR	77				0			6	6	71	0
18	TAXC	113				0			1	1	112	0
19	REVP	190	13			13			3	3	200	0
20	CVLREF	0	1			1				0	1	0
B	TOTAL (1 to 19)	20513	345	35	1	381	1	0	313	314	20580	83
	TOTAL (A+B)	49491	1653	45	9	1707	12	0	1663	1675	49523	459
MAIN CRIMINAL CASES												
1	CRREF	3				0				0	3	0
2	CRA	14662	139	1		140			123	123	14679	25
3	CRR	5283	72	2		74	3		73	76	5281	6
4	MCRC	1551	1000			1000			1294	1294	1257	0
5	MCRCA u/s 438 CrPC	216	166			166	2		279	281	101	0
6	CONTR	6				0				0	6	0
7	CRMP	3750	119	3		122	2		134	136	3736	11
8	TPCR	29	2			2				0	31	0
9	ACQA	2836	19			19			11	11	2844	1
C	TOTAL (1 to 9)	28336	1517	6	0	1523	7	0	1914	1921	27938	43
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		77827	3170	51	9	3230	19	0	3577	3596	77461	502
PENDENCY INCREASE/DECREASE		77827	DECREASE (-366)								77461	

Over 5 Years Pendency as on 01.08.2021	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.08.2021	Over 5 Years Decrease Pendency during the month
19232	24	502	18754	-478

31/08/2021
(YOGESH PAREEK)
 REGISTRAR (JUDICIAL)